

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Dr. Bhagwati Prasad
V/s.
M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Abhinav Chandrasekhar	For Legals Partners For Petitioner	[Signature]
2	Mr. Abhishek Adke		
3	Mr. Dnyaneshwar Jadhav		
4.	ADV. ARNAV WADHWA i/b VAISH ASSOCIATES	ADV. FOR R-1 & R-2	[Signature]

5/04/17
at
2.30

ORDER

TCP No. 16/397-398/CLB/MB/MAH/2016

1. The Learned Representative of the Petitioner is present.
2. The Learned Counsel of the Respondent seeking adjournment on the ground of non-availability of the Learned Counsel who has argued the matter earlier.
3. Adjourned to **05.04.2017 at 2.30 PM** for Final Hearing. No such type of adjournment shall be granted.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **22.03.2017**